

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

COCP NO. 03/Chd/Hry/2017

IN

CP No.121(ND)/2016

RT CP No. 180/Chd/Hry/2017

Mr. Chirag Mahendra Vora.

...Petitioner-Depositor.

Vs.

SRS Limited, Faridabad.

...Respondent- Contemnor

Present: Mr. Jaspal S. Pannu, Advocate for Petitioner-Depositor
None for respondent.

To be listed on 10.08.2017 along with CP No.
21/73(4)/Chd/Hry/2017.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial)

✓ August, 04, 2017
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